

COURT-I

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

Appeal No.18 of 2013

Dated : 7th May, 2014

**Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. Rakesh Nath, Technical Member**

Power Company of Karnataka Ltd. & Ors. ... Appellant(s)

Versus

Central Electricity Regulatory Commission & Ors. ... Respondent(s)

**Counsel for the Appellant (s) : Mr. M.G. Ramachandran
Mr. Anand K. Ganesan**

**Counsel for the Respondent(s) : Mr. Dhananjay
Mr. Nikhil Nayyar for R.1
Mr. J.J. Bhatt, Sr. Adv.
Mr. Anuj Berry
MR. Abhimanu Ghosh for R-2**

ORDER

Already final Order has been passed, and against the final Order, the Appeal No. 108 of 2014 has been filed and admitted. Along with the Appeal they filed I.A. no. 199 of 2014 seeking for interim Orders, which is listed for hearing on 09.05.2014.

Therefore, we deem it appropriate to post this matter along with I.A. no. 199 of 2014 in Appeal No. 108 of 2014 on **09.05.2014** to pass further Orders in the matter.

**(Rakesh Nath)
Technical Member**

Ts/js

**(Justice M. Karpaga Vinayagam)
Chairperson**